

Construction of ROB/RUBs in Assam

2473. SHRI NRIPEN GOSWAMI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway crossings in Assam on National Highways;

(b) the number of such railway crossings have road over bridges/road under bridges on these Highways;

(c) whether the Government have taken any measures to build road over bridges/road under bridges on the remaining railway crossings; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK):

(a) 38 Nos.

(b) 8 Nos.

(c) Yes, Sir.

(d) Two Road over bridges have already been sanctioned on cost sharing basis in lieu of following level crossings falling on National Highway.

(i) Level crossing No. SK/13 at km. 35/3-4 at Rangiya.

(ii) Level crossing No. SK/2 at Km. 9/3-4 at Changsari. Planning and execution for above works is in progress.

Proposals for 5 Nos. of Road over bridges in replacement of the following existing level crossings falling on National Highway are also under scrutiny.

(i) Level Crossing No. ST/31 at Thekeraguri at km. 94/9-10.

(ii) Level Crossing No. SK/31 Pathsala at km. 84/4-5.

(iii) Level Crossing No. SK/48 at Chaprakata at km. 139/5-6.

(iv) Level Crossing No. NN/152 at Jogighopa at km. 256/14-15 between New Bongaigaon & Jogighopa Railway Stations.

(v) Level Crossing No. NN/170 at km. 284/2-3 on National Highway - 31/B at Jogighopa.

Helicopters

2474. DR. ULHAS VASUDEO PATIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government have issued directions to private commercial helicopter operators making it mandatory for them to use category of helicopters for V.I.P. movements within the country;

(b) if so, the details thereof alongwith the reasons therefor; and

(c) the norms adopted for the categorisation of Helicopters?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) to (c) Keeping in view the safety standard required for such operations, it has been decided that all future imports of helicopters meant for VIP operations should be Category-A/Performance Class-I standards.

For categorisation of helicopters the norms have been laid down by the International Civil Aviation Organisation (ICAO), Federal Aviation Administration (FAA), USA and Joint Aviation Authority (JAA). These standards ensure that the helicopters can continue with the flights even in the case of failure of one engine.

Pension Scheme

2475. SHRI D.S. AHIRE: Will the Minister of LABOUR be pleased to state:

(a) whether workers of Indian Oil Corporation have requested for the implementation of Pension Scheme and Payment of pension to them;